

ITEM NO.7

Virtual Court 1

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 10971/2020

SOLIS FERNANDEZ JORGE RENAN

Petitioner(s)

VERSUS

DIRECTORATE OF REVENUE INTELLIGENCE  
INDORE ZONAL UNIT & ANR.

Respondent(s)

Date : 24-04-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s) Mr. Prashant Kumar, Adv.  
Mr. Amarjit Singh Bedi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The Court is convened through Video Conferencing.

We decline to interfere in this Special Leave Petition. The Special Leave Petition is accordingly dismissed.

In view of the above, pending application(s), if any, shall stand disposed of.

(NEETU KHAJURIA)  
COURT MASTER

(VIDYA NEGI)  
COURT MASTER

